

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C). No. 14643 of 2014

Ramesh Chandra Sahoo ***Petitioner***

None

-versus-

State of Odisha

.... ***Opposite Parties***

Mr. Ashok Kumar Parija, Advocate General
Along with Mr. D.K. Mohanty, AGA

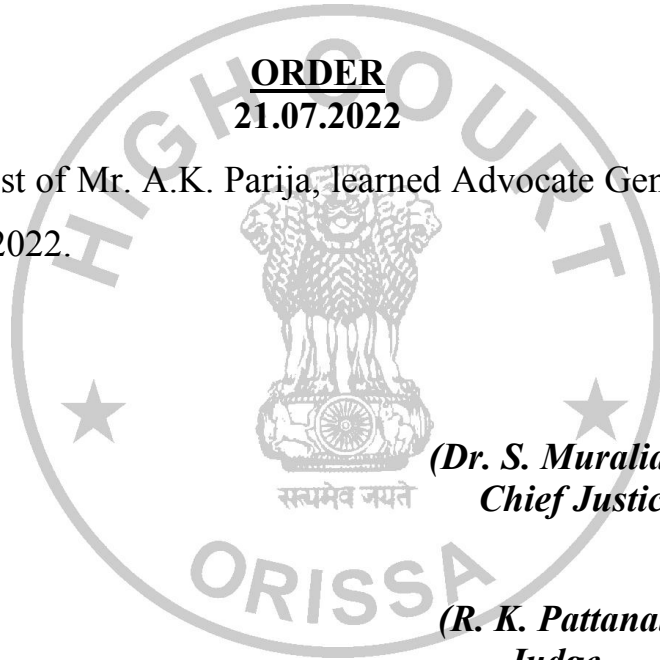
**CORAM:
THE CHIEF JUSTICE
JUSTICE R. K. PATTANAİK**

ORDER

21.07.2022

Order No.

13. At the request of Mr. A.K. Parija, learned Advocate General, list on
4th August, 2022.



(Dr. S. Muralidhar)
Chief Justice

(R. K. Pattanaik)
Judge

S. Behera